

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
(IB)-1705(PB)/2018

IN THE MATTER OF:

Phoenix ARC Pvt Ltd

.... Petitioner

v.

Anush Finlease & Construction Pvt Ltd.

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 24.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Suresh Dutt Dobhal, Shikhar Kumar, Yashaswi Bahuguna, Kanchan Raturi, Advocates
For the RP : Sr. Adv. Sunil Fernandes, Adv. Ashish Verma, Ms. Salonee Keshwani, Adv. Diksha Dadu
For the Applicant : Adv. Preeti Goel, Adv. Anubhav Goel, Adv. Priyanka Dhyani in CA-1511/2019
For the SRA : Adv. Ishwar Mohapatra

ORDER

CA-1997/2019, IA-2001/2020, CA-1511/2019, IA-3154/2021

Mr. Sunil Fernandes, Ld. Sr. Counsel appeared before us on behalf of RP and seeks some more time to get the relevant IAs numbered and listed before us. He is permitted to do so.

Mr. Sunil Fernandes, Ld. Sr. Counsel for the RP seeks and is granted permission to file orders passed by the Hon'ble Supreme Court.

Ms. Preeti Goel, Ld. Counsel appeared before us physically and stated that she has complied with the earlier order and filed the requisite affidavit qua the earlier counsel Ms. Nishi Chaudhary.

At request and by consent, list the matter on **03.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)